

Last rites of ex-servicemen by Government

199. SHRI B.J. PANDA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government propose to honour ex-servicemen, by way of organizing their last rites at Government expenses;

(b) if so, the details thereof; and

(c) the kind of mechanism that has been developed to ensure fast dissemination of information relating to such cases, especially in the far-flung, inaccessible regions?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): (a) to (c) Indian Army gives following grants to its ex-servicemen:—

(i) Platinum or demise grant whichever is earlier is given to the ex-servicemen from the Army Officers benevolent fund. The scale of this grant which is based on the length of service of the subscriber member is from Rs. 12,500/- to Rs. 50,000/-.

(ii) Demise grant of Rs. 3,000/- is given to Next of Kin (NOK) of retired Personnel Below Officer Rank (PBOR) from Army Central Welfare Fund (ACWF).

Navy gives an amount of Rs. 10,000/- to the deceased family as death grant from welfare fund. In the case of ex-servicemen of Air Force, funeral allowance @Rs. 1,000/- is granted.

In addition to the above, the Army is implementing a scheme to ensure decent last rites to its veterans upto Rs. 2500/- from Regimental funds. The station headquarters will implement the new scheme and disseminate information.

Lack of job satisfaction among young officers

200. SHRI GIREESH KUMAR SANGHI:
SHRI SANTOSH BAGRODIA:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that young officers do not find job satisfaction in armed forces;